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ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

.....NO. 300.....OF 1987
.....VS.....

Sl. No. of Order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	16.4.07	Hon A. John AM Hon G.S. Sharma JM On the request application of appellant counsel, the case is adjourned to 6.5.07 (6th May 07) AM JM	
	6/5/07	Hon. D.S. Mishra AM Hon. G.S. Sharma JM For order see our order of the date passed in OA No-300 of 1987 AM JM <i>Issued</i> <i>12/5</i>	